## IN THE HIGH COURT OF BOMBAY AT GOA LD-VC-CW-103-2020

Dr. Ubaldina Noronha .... Petitioner

Versus

State of Goa & Others .... Respondents

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Mr. Joseph Vaz, Advocate for the Petitioner.

Mr. Devidas Pangam, Advocate General with Mr. Deep Shirodkar, Additional Government Advocate for the Respondents.

Coram:- M.S. SONAK & M.S. JAWALKAR, JJ.

**Date:- 24<sup>th</sup> July, 2020** 

P.C.

Mr. Vaz, the learned Counsel for the petitioner states that the petitioner has no objection to this Bench taking up this Petition.

2. Mr. Vaz as well as the learned Advocate General agree that it will be in public interest if, the Secretary, Health and the husband of the petitioner, Dr. Edwin Gomes have a meeting by video conference to discuss certain issues relating to *COVID-19* situation including the issues raised by Dr. Gomes in his communications, which are found to be at pages 89 and 92 of this Petition.

- 3. We also feel that these matters can be best sorted out at the earliest, so that, the focus is not shifted and continues to be on combating the unfortunate situation we all are in, on account of the pandemic. We trust that both, Dr. Gomes as well as the Health Secretary will approach this matter from this perspective and refrain from treating this matter as some adversarial litigation. Taking into consideration the yeoman services rendered by Dr. Gomes during this difficult period and the valuable experience he has gained, we are sure that his suggestions will be most valuable to the State administration, which is also engaged very actively in combating this unfortunate situation.
- 4. We will appreciate if the meeting between Dr. Gomes and the Health Secretary is held at the earliest and in any case, within a period of one week from today. We, thereafter, grant the parties liberty to apply.
- 5. We are sure that the initiative for this meeting will be taken by the Health Secretary and necessary intimation will be given to Dr. Gomes and further, all assistance will also be rendered to Dr. Gomes to attend this

meeting through video conferencing.

M.S. JAWALKAR, J. M.S. SONAK, J.

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